

**Providing Employment to one person  
in each Family**

\*73. SHRI CHITTA MAHATA:

SHRI CHHITUBHAI GAMIT:

Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that Government propose to provide employment at least to one person in each family for the livelihood of that family; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). The proposal is under consideration in the context of formulation of the 1980-85 Plan.

**Malpractices of Recruiting Agencies**

\*74. KUMARI KAMLA KUMARI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware that some of the labour recruiting agencies for labour supply to the other nations are taking huge money from the labour whom they send abroad, specially the agencies located in the Metropolitan cities; and

(b) if so, the steps proposed to be taken in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Government have been receiving reports from time to time against recruiting agencies for charging huge sums of money from intending emigrants. Such reports are referred to appropriate police authorities for investigation and action. As a result of such action, 8 recruiting agencies and 120 individuals have already been successfully prosecuted.

(b) A proposal for a new enactment on Emigration is at an advanced stage of consideration of the Government, which is expected to cover all aspects of recruitment of emigrants.

**Rath Committee's Report on Correction of Consumer Price Index Numbers**

\*75. SHRI INDRAJIT GUPTA:  
SHRI K. RAMAMURTHY:

Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the Rath Committee's report on correction of consumer price index numbers has been under the consideration of Government for the last two years; and

(b) if so, what is Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Yes, Sir.

(b) A decision is expected to be taken before the end of the budget session of parliament.

**चलती गाड़ियों में डकैतियाँ**

\*76. श्री कृष्ण चन्द्र पांडे :

श्री श्री० किशोर चन्द्र एस० देव :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान देश के विभिन्न भागों में चलती गाड़ियों में डकैतियों की बढ़ती हुई घटनाओं की ओर दिलाया गया है ;

(ख) क्या यह सच है कि गत पांच वर्षों की तुलना में इस वर्ष ऐसी घटनायें अधिक हुई हैं; और

(ग) गाड़ियों में डकैतियों की बढ़ती हुई घटनाओं को रोकने के लिए तथा जन सुरक्षा सुनिश्चित करने हेतु सरकार द्वारा क्या कार्यवाही की जा रही है ?

रेल मंत्रालय में राज्य मंत्री (श्री श्री० के० आकर शरीफ) : (क) जी हाँ